

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1695

ANSWERED ON:07.03.2013

PHALGUNA SAKA FUNDS EARMARKED FOR CSR

Joshi Shri Pralhad Venkatesh;Vardhan Shri Harsh

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

(a) whether the Government proposes to conduct any survey to find out the percentage of funds earmarked for Corporate Social Responsibility (CSR) spent by the ten biggest industrial houses of the country to the non-governmental and other organizations associated with such industrial houses during the last three years;

(b) if so, the details thereof ;

(c) the details of the funds spent under CSR during the last three years;

(d) whether the big industrial houses are spending less than required amount under this head and if so, the details thereof;

(e) whether the Government proposes to increase the percentage of expenditure under CSR; and

(f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) (SHRI SACHIN PILOT) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) & (b): Following discussions in the Parliamentary Standing Committee on Finance, the Ministry has entrusted a study of CSR initiatives of certain companies to the National Foundation for Corporate Governance (NFCG). The Study includes field visits and meetings with stakeholders such as communities, local administration, and local Non-Government Organizations. The Study is likely to be completed shortly.

(c) & (d): Such information is not maintained at Government level.

(e) & (f): For the first time a provision regarding CSR has been provided in the Companies Bill, 2012 which inter-alia requires companies qualifying the prescribed limits of turnover/ net profit etc to spend two percent of their average net profits of the last three years on CSR related activities.